

**F.No. J-11017/1/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 2nd August, 2018

ORDER

The President is pleased to engage **Shri Rajat Gupta**, Advocate as Central Government Counsel for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Srinagar Regional Bench (J&K), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-


Armed Forces Tribunal, Srinagar Regional Bench (J&K)

Central Government Counsel

Name (Shri)	Contact Details	Enrollment No.
Rajat Gupta	H. No. 51/9, Trikuta Nagar, Jammu. Mob: 9419183041 Email: rajat.adv@hotmail.com	53/2009

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Sindhu Sharma, Asst. SGI, J & K High Court at Jammu.
4. The Registrar, Armed Forces Tribunal, Srinagar Regional Bench (J&K), P-6, 1 to 4, Majors Quarters, Station Headquarters Sanjuwan, Srinagar-180001.
5. Shri Rajat Gupta, Central Govt. Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in